

the May, 1974 strike, have been withdrawn; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) In Court cases against Railway employees taken up for prosecution by the State Governments for violation of the law of the land, the law has to take its own course.

Follow-up Action on Decision of Gujarat High Court Regarding Re-instatement of Railway Employees

2140. SHRI DHAMANKAR:

PROF. MADHU DANDA-VATE:

SHRI VASANT SATHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether in view of the recent decision of the Gujarat High Court to re-instate Railway employees victimised during May 1974 Railway strike for want of regular enquiry, Government have taken any decision or follow-up action in the matter;

(b) if so, salient features thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Government have not taken any decision or follow-up action in regard to the reinstatement of Railway employees as the recent decision of the Gujarat High Court is under appeal before a Division Bench;

(b) Does not arise;

(c) The reason is the pendency of the appeal before the Division Bench.

Rigs for Off-Shore Oil Exploration in Bombay High

2141. SHRI DHAMANKAR:

SHRI VASANT SATHE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the present rigs used in the off-shore exploration on the Bombay High have proved to be effective; and

(b) if not, whether Government propose to import better and effective rigs and if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). Only one rig namely Sagar Samrat has been deployed in the Bombay High Offshore exploration Project and it has proved to be effective.

Retrenchment on Railways

2142. SHRI DHAMANKAR:

SHRI VASANT SATHE:

SHRI K. M. MADHUKAR:

SHRI VIRBHADRA SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Indian Railways Workers Federation has in a letter addressed to him demanded an immediate review and reversal of policy of retrenchment on Railways;

(b) if so, the reaction of the Government thereto; and

(c) action taken or proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.